

**OFFICE OF THE REGISTRAR GENERAL JAMMU & KASHMIR  
HIGH COURT SRINAGAR**

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**NOTICE**

**EXPRESSION OF INTEREST FOR ENGAGEMENT OF  
ARCHITECTURE CONSULTANTS.**

The High Court of Jammu and Kashmir is desirous of engaging the services of a registered practicing infrastructure/architecture/structural consultant of repute for providing consultancy services for carrying out survey and preparing design for expansion of the High Court Building Jammu.

**Eligibility and Qualification Criteria.**

1. The consultant must be empanelled as infrastructural Consultant with govt. organization in any state of India.
2. The consultant should have experience in designing Court buildings so that the design is based on giving maximum relief to the Infrastructural development of the High Court.
3. The Consultant should have an overall experience of a minimum of 10 years for the job.
4. The consultant must have provided Consultancy Service to Govt. Organization/High Court of any state of India for designing the Courts.
5. Details of works for which Consultancy has been provided during the last five years and those under execution presently with particulars of clients and cost with full technical profile.
6. The successful consultant shall be responsible for safety/stability of the High Court building for which design is to be provided by the consultant and the same shall be got proof checked by the department through Design Directorate or independent agency.
7. The interested parties shall submit their bids alongwith earnest money of Rs. 5,000/- in the shape of a Demand Draft/CDR in favour of the Chief Accounts Officer, High Court of J&K, Jammu/Srinagar payable at Srinagar. Any bid received without earnest money shall not be considered and shall be summarily rejected.
8. Bidders may note that they shall be liable to be disqualified at any time during bidding process in case any of the information furnished by them is not found to be correct and the EMD of such bidder shall stand